

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO. 599
ANSWERED ON 23/07/2025

SOLAR ROOFTOP PROGRAMME

599. SHRI VISHNU DATT SHARMA

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether the Government is implementing the Solar Rooftop Programme to encourage rooftop solar installations especially in Madhya Pradesh;
- (b) if so, whether the Government has extended the benefits of the programme to households in the districts of Katni, Panna and Khajuraho town in the Khajuraho Lok Sabha Constituency;
- (c) if so, the details thereof along with the measures taken by the Government to make the programme more effective; and
- (d) if not, the reasons therefor along with the steps being taken to address the issue?

ANSWER

**THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER
(SHRI SHRIPAD YESSO NAIK)**

(a) to (d) The Ministry of New & Renewable Energy is implementing PM Surya Ghar Muft Bijli Yojana (PMSG: MBY) since February, 2024.

The scheme is demand driven, wherein all residential consumers in the country including all the districts of Madhya Pradesh having grid connected electricity connection of the local DISCOM can avail the benefits of the scheme by applying on the National Portal of the scheme.

The number of households that have benefited with rooftop solar installation till 14.7.2025 in the districts of Katni, Panna and Chhatarpur (covering Khajuraho town) in the Khajuraho Lok Sabha Constituency are given below:

S. No.	District	No of Households benefitted
1	Katni	567
2	Panna	86
3	Chhatarpur (covering Khajuraho town)	536

The Government has taken following measures to make the scheme more effective:

- Online process from registration to disbursal of subsidy directly in to the bank account of the residential consumer through National Portal.
- Availability of collateral free loan from nationalized banks at concessional interest rate of repo-rate plus 50 bps i.e. 6% per annum for the present with tenure of 10 years.
- Simplified the regulatory approval process by waiving technical feasibility requirement and introducing auto load enhancement upto 10 kW.
- Simplified process for registration of vendors to ensure sufficient and qualified vendors are available.
- Capacity building and training programmes being conducted for creating skilled manpower.
- Creating awareness about the scheme, through awareness and outreach program such as print advertising in leading newspapers, TV commercials campaigns, Radio campaigns across FM stations including regional channels, etc., in the country.
- Regular monitoring of the progress of the scheme at different levels including with states/DISCOMs.
- Established grievance redressal mechanism for timely resolution of grievances. A Call Centre with telephone number 15555 is operational in 12 languages.
